

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 360 of 2019**

**IN THE MATTER OF:**

**Radha Mohan Khandelwal**

**...Appellant**

**Versus**

**Rajdhani Trading Company Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Priyanshu Upadhyay and Ms. Sudha Rani Saxena  
Advocates.**

**For Respondent: Mr. Kartiveya Jain And Mr. Himanshu, Advocates for RP  
Mr. Ashutosh Kumar and Mr. Manish Kr. Choudhary  
Advocate for R-3**

**Company Appeal (AT)(Ins) No. 420 of 2019**

**IN THE MATTER OF:**

**Radha Mohan Khandelwal**

**...Appellant**

**Versus**

**Rajdhani Trading Company Pvt. Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Priyanshu Upadhyay and Ms. Sudha Rani Saxena  
Advocates.**

**For Respondent: Mr. Ashutosh Kumar and Mr. Manish Kr. Choudhary  
Advocate for R-3**

**ORDER**

**07.08.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 05<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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